

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 1092/95.

Date of Order: 29-9-95.

Between:

T. Mohan Babu.

.. Applicant.

and

1. Asst. Electrical Engineer,
Carriage Repair Shop, S.C.Rly,
Tirupathi.
2. The Workshop Personnel Officer,
Carriage Repair Shop, S.C.Rly,
Tirupathi.
3. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop, S.C.Rly,
Tirupathi.

.. Respondents.

For the Applicant: Mr. S. Ramakrishna Rao, Advocate.

For the Respondents: Mr. D. Francis Paul, SC for Rlys.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE CHAIRMAN
THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

The Tribunal made the following Order:-

Notice before admission.

2. If any promotion to the post of Electrical Fitter Gr.II is going to be made, the same will be subject to the result of this OA and this may be mentioned in the promotion orders.

3. Call on 16-10-95. Reply in the meanwhile.

Asst. Registrar
Deputy Registrar (J) CC

To

1. The Assistant Electrical Engineer,
Carriage Repair Shop, S.C.Rly, Tirupathi.
2. The Workshop Personnel Officer, Carriage Repair Shop,
S.C.Rly, Tirupathi.
3. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop, S.C.Rly, Tirupathi.
4. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT.Hyd.
5. One copy to Mr. D. Francis Paul, SC for Rlys, CAT.Hyd.
6. One spare copy.

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